GOVERNMENT OF INDIA MINISTRY OF PARLIAMENTARY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO: 5273 ANSWERED ON 02/04/2025

YOUTH PARLIAMENT

5273. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

SHRI JASWANTSINH SUMANBHAI BHABHOR:

SHRI VISHALDADA PRAKASHBAPU PATIL:

SMT. MALA RAJYA LAXMI SHAH:

SHRI CHHATRAPAL SINGH GANGWAR:

SHRI ALOK SHARMA:

Will the MINISTER OF PARLIAMENTARY AFFAIRS be pleased to state:

- (a) whether the Government regularly organizes Youth Parliament in coordination with the schools, colleges and universities across the country if so, the details thereof along with the Youth Parliament competition organised during the last three years, State-wise;
- (b) the number of schools registered for Youth Parliament programmes from tier-2 and tier-3 cities and towns, particularly in Maharashtra and Sangli;
- (c) the steps taken by the Government to promote Youth Parliaments at school level and to create awareness about it along with the funds allocated and spent by the Government during the last three years for Youth Parliament, State-wise; and
- (d) whether the Government further plans to encourage youth participation in legislative processes and parliamentary affairs apart from National Youth Parliament (NYP) and internships?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) to (c) Yes, the Union Ministry of Parliamentary Affairs organizes the following Youth Parliament Competitions in schools, colleges and universities throughout the country in coordination with the respective stakeholder organizations:
- (i) Youth Parliament Competition for schools under the Directorate of Education of Govt. of NCT of Delhi and Department of Education of New Delhi Municipal Council;
- (ii) National Youth Parliament Competition for Kendriya Vidyalayas;
- (iii) National Youth Parliament Competition for Jawahar Navodaya Vidyalayas; and
- (iv) National Youth Parliament Competition for Universities/Colleges.

In last three years, 7 such Youth Parliament Competitions were organized.

The participating educational institutions are nominated by their stakeholder organizations as per their organizational structures and not as per statewise/city-wise/town-wise.

In addition to the above, the Ministry of Parliamentary Affairs also provides financial assistance to States/UTs for organizing Youth Parliament Competitions as per the guidelines of the Ministry, subject to receiving of the claims from them.

The Ministry has also introduced a web-portal of National Youth Parliament Scheme (NYPS) to increase the outreach of Youth Parliament to hitherto untouched sections and corners of the country. All the citizens of the country can participate in the Youth Parliament programme of the Ministry through the web-portal.

During the last three years, a total of ₹49,34,599/- has been spent on various activities in connection with Youth Parliament at school level. Out of this amount, financial assistance of ₹8,78,319/-, ₹2,99,769/-, and ₹2,00,000/- was reimbursed to the states of Madhya Pradesh, Haryana, and Himachal Pradesh respectively, for conducting Youth Parliament in their states. There is no dedicated state-wise allocation of funds for Youth Parliament in the Ministry.

(d) There is no plan under consideration of the Ministry.
